- (b) As per the terms of approval granted in the above proposals, a total amount of US \$ 1,74,750 (net of taxes) is involved towards the payment of technical know-how fee. The terms of approval also include payment of royalty ranging between 3% to 5% subject to taxes for a period of five years subject to the standard conditions governing the payment of royalty. Further the approvals also provide for payment of rent at the rate of 1 % to 1 5 % subject to taxes based on the c.i.f. cost of the moulds, per month imported by the individual companies.
- (c) The total estimated foreign exchange earnings based on the f.o.b. value of exports, as given by the companies, involved in the above proposals will be about Rs. 3878-70 lakhs.
- (d) Such collaborations have been accorded, considering the need for manufacturing toys on modern lines which have educational and scientific value.

Violation of the reservation rules for Small Scale Sector by the BATA Company

1381. SHRI PRAVAT KUMAR SAMANTARAY: Will the Minister of INDUSTRY be pleased to state:

- (a) whether Government are aware that 'BATA' company is manufacturing and selling leather shoes and a shoe in the brand name of 'Adidas' in the domestic market by violating the reservation rules for the Small Scale Sector; and
- (b) if so, what action Government have taken to stop this practice?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) BATA India are not manufacturing any leather shoes branded 'Adidas'.

However, BATA India Ltd. have licenced capacity to manufacture leather footwear at their own factories to the extent of 14-6 million pairs per annum

(b) In view of (a) above does not arise.

Exploration of oil in India by foreign countries

1382. SHRI CHATURANAN MI-SHRA. :

SHRI GURUDAS DAS GUPTA

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

- (a) whether Government have decided to invite foreign countries for oil exploration in the country;
- (b) if so, what are the details thereof;
- (c) whether it is also a fact that Government did not succeed in its earlier efforts in wooing the foreign oil companies to explore for oil in the country; and
- (d) if so, what are the details in this regard?

THE MINISTER OF PETRO-LEUM AND CHEMICALS (SHRI M. S. GURUPADA.SWAMY): (a) and (b) The question of inviting foreign companies for oil exploration in a fourth round of bidding is under consideration of Government. There have been three rounds of such bidding earlier.

(c) and (d) No, Sir. During the First Round of bidding contract with one foreign oil company for one offshore block was signed, and